

- (vi) Despatch of passports to applications within 5 working days of the receipt of police reports/clearance from the concerned authorities.
- (vii) The progress of disposal of passport applications is regularly monitored weekly by the CPV Division of the Ministry of External Affairs, with the help of computers.

Expenditure on Advertising by NDDB

7257. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount spent by the National Dairy Development Board on advertisements during the last three years, year-wise;

(b) the details of jobs and amount paid in this connection to various parties to whom jobs were assigned; and

(c) the criteria for selection of the parties?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

[*Translation*]

Chembur Telephone Exchange

7258. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of complaints received during the last one year in respect of working of Chembur Telephone Exchange, particularly in respect of the digit starting with "52";

(b) the steps taken to bring about improvements in the working of the Exchange; and

(c) the time by which the said exchange is likely to be converted into electronic exchange?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (c). The information is being collected and will be laid on the Table of the House.

[*English*]

Pakistan Interference in Internal Affairs of India

7259. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the widespread strong public opinion over the Pakistan's interference in the internal affairs of India by aiding, abetting and inciting covertly and overtly the subversive and terrorists activities in India, particularly in border States; and

(b) if so, the steps Government propose to respond to public opinion to contain Pak interference?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Besides taking up the matter with the Government of Pakistan on several occasions, various steps have been taken on the Indo-Pak border like intensified patrolling by police and para-military forces in the affected areas, anti-infiltration measures such as border fencing, flood lighting, construction of more observation Posts/Towers for BSF, provision of night vision devices to

detect infiltrators.

Renewal of Fitness Certificate for Tractors and Trailers

7260. SHRI H.C. SRIKANTIAH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether tractors and trailers used for agricultural purposes are required to renew their fitness certificates annually;

(b) if so, the reasons therefor and the details thereof;

(c) whether agriculturists using these tractors and trailers for transporting their produce to the market only are also required to renew the fitness certificates annually; and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) to (d). A tractor for itself does not require a fitness certificate. But when it is used in conjunction with a trailer and is used for transporting goods including agricultural produce, it is construed as a transport vehicle and requires a Fitness Certificate as per Section 56 of the Motor Vehicles Act read with clause 62 of the Central Motor Vehicles Rules, 1989. As per clause 62 of the Central Motor Vehicles Rules a transport vehicle is given a Fitness Certificate initially for two years and thereafter is to be renewed

every one year.

[*Translation*]

Widening, Development and Repaire of National Highways in Madhya Pradesh

7261. DR. LAXMINARAYAN PANDEYA:

SHRIPHOLCHAND VARMA:
SHRI DILIP SINGH JU DEO:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have formulated any scheme for widening, development and repairs of National Highways in Madhya Pradesh:

(b) if so, the details thereof; and

(c) the total amount allotted therefor during 1990-91?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) to (c). An allocation of Rs. 21 crores has been made during the year 1990-91 for the development of National Highways in Madhya Pradesh, including ongoing works. New schemes projected in the Annual Plan 1990-91 for sanction are indicated in the statement given below. As regards maintenance/repairs, a sum of Rs. 9.30 crores has been allocated for 1990-91, which included Rs. 4.69 crores for periodical renewals.